

recommendations of previous committees and commissions have not been implemented and a number of witnesses coming before the Commission have the apprehension that its recommendations also may go the same way?

SHRI K. D. MALAVIYA: The hon. Member is right in his presumption and information.

PROF. N. R. MALKANI: When the sub-committee was appointed, were any directives given to it about when it should report and the principles or the objectives to be accepted?

SHRI K. D. MALAVIYA: The sub-committee has been appointed with the special direction that they should submit their report so that it may be considered at the next meeting of the Central Advisory Board which is to meet in January 1954, that is, after about three months from today.

PROF. N. R. MALKANI: Were any directives given to the sub-committee? Were any points accepted, any principle adopted? Or is it the case that merely a reference has been made to the sub-committee?

SHRI K. D. MALAVIYA: More than what I have already stated, I am afraid, I am not in a position to say now.

SHRI M. VALIULLA: Is the subcommittee debarred from taking additional evidence?

MR. CHAIRMAN: No, Mr. Mahanty.

SHRI S. MAHANTY: May I know if some experts of the Ford Foundations Trust have been co-opted in this committee?

SHRI K. D. MALAVIYA: No.

SHRI S. MAHANTY: May I know whether the Government of India have entered into an agreement that some experts of the Ford Foundations Trust will examine the recommendations of this Committee?

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SHRI K. D. MALAVIYA: No and I not aware of any such agreement, Sir.

ACADEMY OF HINDUSTANI MUSIC

♦61. SHRI V. S. SARWATE: Will the Minister for EDUCATION be pleased to state:

(a) whether the Academy of Hindustani Music has been established and, if so, what work has been done by it since its establishment:

(b) whether any annual or periodical report has been published; and

(c) if the answer to part (b) above be in the affirmative, whether Government will lay a copy of the report on the Table of the Council?

THE DEPUTY MINISTER FOR NATURAL RESOURCES AND SCIENTIFIC RESEARCH (SHRI K. D. MALAVIYA): (a) No, Sir.

(b) and (c). The question does not arise.

SHRI V. S. SARWATE: Does the Government contemplate having an Academy of Hindustani Music?

SHRI K. D. MALAVIYA: Yes, Sir.

SHRI V. S. SARWATE: Then where is the difficulty?

SHRI K. D. MALAVIYA: The difficulty is this: The proposal of the Government was to institute an Academy in U. P. and we have been carrying on correspondence for some time with regard to the specific arrangements. The final meeting has been held and I suppose very soon the U. P. Government will convey their consent to the proposal sent to them.

SHRI V. S. SARWATE: Have you appointed a Secretary for the preliminary work?

SHRI K. D. MALAVIYA: The arrangements for preliminary work are being examined but no Secretary has been appointed for that purpose.

SHRI PRITHVIRAJ KAPOOR: There is already an Academy of Dance, Drama and Music. Does not that cover this question also?

MR. CHAIRMAN: There is already an Academy of Dance, Drama and Music. Will not that Academy look into this? That is the question.

SHRI B. C. GHOSE: That is Hindustani music, Sir.

SHRI K. D. MALAVIYA: This is an independent Academy for Hindustani Music that we propose to set up in U. P.

SHRI PRITHVIRAJ KAPOOR: Does the Academy of Dance, Drama and Music that is already there deal with foreign music? That Academy covers all music, the entire musical field of the country.

SHRI K. D. MALAVIYA: As far as I understand, this Academy is being established as a special institution for looking after the training in and the expansion and improvement of Hindustani music.

SHRI B. RATH: Does the word "Hindustani" connote all the Indian languages or only 'Hindustani'—I mean the U. P. language?

SHRI K. D. MALAVIYA: I was referring to the Hindustani system of music.

SHRI V. K. DHAGE: My question is whether that Sangeet Natak Academy would cover Hindustani music or not?

MR. CHAIRMAN: Of course, it will cover it. In the Academy of Dance, Drama and Music, the music there refers to all the systems of Indian music.

SHRI K. D. MALAVIYA: In giving the specific answer, I said that an Academy of Hindustani Music is to

be established. They will establish their relations with the existing Academy of Dance, Drama and Music.

SHRI V. K. DHAGE: What is Hindustani music?

SHRI K. D. MALAVIYA: I do not know anything of music and therefore, I cannot say anything.

SHRI B. C. GHOSE: Do the Government propose to give any financial grant to the proposed Academy?

SHRI K. D. MALAVIYA: Yes. Sir that sort of proposal is there.

SHRI B. C. GHOSE: If that is so, then the question is, if there is already an Academy which is being subsidised by Government, what is the special reason for setting up another institution which will also receive assistance from Government?

SHRI K. D. MALAVIYA: I think I have already answered that.

SHRI B. C. GHOSE: It is no answer at all.

(Shri, Prithviraj Kapoor rose.)

MR. CHAIRMAN: Mr. Kapoor, the point which he is making is this: The Academy consists of a number of experts appointed for encouragement of dance, drama and music. An institution for Carnatic music has been established in South India and so an institute for Hindustani music is contemplated and, therefore, that will be taken up in due course. That is the answer.

SHRI B. C. GHOSE: Are Government aware that they are only inviting applications for such institutions from the different States?

(No reply.)

DEPUTATION OF A UNIVERSITY PROFESSOR TO INDONESIA

*62. SHRI S. MAHANTY: Will the Minister for EDUCATION be pleased to state: